

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 4678
TO BE ANSWERED ON 30.03.2017

REVISION IN GUIDELINES FOR ONSHORE WIND PROJECTS

4678. SHRIMATI KIRRON KHER:

Will the Minister of NEW & RENEWABLE ENERGY be pleased to state:

- (a) whether the guidelines for onshore wind projects have been revised; and
- (b) if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR POWER, COAL, NEW & RENEWABLE ENERGY
AND MINES (INDEPENDENT CHARGE) (SHRI PIYUSH GOYAL)

(a) & (b): Yes Madam. Government has issued revised Guidelines for development of onshore wind power projects on 22 October 2016, incorporating provisions related to requirement of site feasibility, type and quality certified wind turbines, micrositing criteria, compliance of grid regulations, real time monitoring, online registry and performance reporting, health and safety provisions, decommissioning plan, etc.
